

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **07.08.2026** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 379/2026 For Stay IA No. 1083/2026	Shilpa Basavaraj Suspended Director of BNH Infra Projects India Pvt Ltd Vs BNH Infra Projects Pvt Ltd. Corporate Debtor, rep by its IRP, Shirley Mathew & Anr.	Mr. Praveen R	
2.	Comp App (AT) (CH) (Ins) No. 383/2026 For Stay IA No. 1100/2026	Byju Raveendran, Suspended Director & Promoter of Think and Learn Pvt Ltd Vs GLAS Trust Company LLC & 2 Ors.	Mr. V Shyamohan	
3.	Comp App (AT) (CH) (Ins) No. 311/2026 For Stay IA No. 882/2026	Telangana Housing Board Vs Koncept Nirman Pvt Ltd & Anr.	Mr. S Rahul Reddy	
4.	Comp App (AT) (CH) (Ins) No. 322/2026 For Stay IA No. 932/2026	S Selvanayagam, Personal Guarantor Vs Redington (India) Ltd & 2 Ors. WITH	Mr. BSV Prakash Kumar	Mr. R Venkat Raman R1
5.	Comp App (AT) (CH) (Ins) No. 323/2026 For Stay IA No. 935/2026	S Selvanayagam, Personal Guarantor Vs Redington (India) Ltd & Anr.	Mr. BSV Prakash Kumar	Mr. R Venkat Raman R1

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 1106/2026 (For Substitution) in TA (AT) No. 166/2021 (Comp App (AT) (Ins) No. 122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	M G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran R1

7.	Comp App (AT) (CH) (Ins) No. 154/2021	Dolfey Correya & Anr. Vs Bijoy Prabhakaran Pulipra, RP of PVS Memorial Hospital Pvt Ltd & Anr	Mr. Srikant Mohan	Mr. Bijoy P Pulipra R1 Mr. Pradeep Joy R2
8.	Comp App (AT) (CH) (Ins) No. 44/2023 For Stay IA No. 158/2023	VV Raghupathi Rao Vs Bank of Maharashtra, SAMB & Anr	Mr. TVL Narasimha Rao	Mr. T Ravichandran R1
9.	Comp App (AT) (CH) (Ins) No. 469/2024 For Stay IA No. 1282/2024 For Additional Docs. IA No. 1283/2024 (Interim Order)	Ashok Chattaraj, Director of Siesta Hospitality Services Ltd Vs Vistra ITCL (India) Ltd & Anr	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur- R1
10.	IA No. 907/2026 (For Condone Delay) in Comp App (AT) (CH) No. 68/2026 For Stay IA No. 908/2026	P. Alagarasu & Anr. Vs S Veemaraj & 2 Ors.	Mr. Jerin Asher Sojan	
11.	IA No. 878/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 310/2026 To Dispense with IA No. 877/2026	Bank of Maharashtra Vs MVK Sunil Kumar & 2 Ors.	Mr. T Ravichandran	
12.	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt Ltd Vs Ozone Projects Pvt Ltd	Mr. Jerin Asher Sojan	Mr.SK Harinarayanan

Admission - Notice Ordered

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 645/2025 For Stay IA No. 1791/2025	Gadde Taraka Ramarao Vs Transstroy (India) Ltd & Anr WITH	Mr. VK Sajith	Mr. Pradeep Joy R2
14.	Comp App (AT) (CH) (Ins) No. 646/2025 For Stay IA No. 1792/2025	Gadde Taraka Ramarao Vs Transstroy (India) Ltd & Anr	Mr. VK Sajith	Mr. Pradeep Joy R2
15.	Comp App (AT) (CH) (Ins) No. 177/2026 For Direction IA No. 527/2026 For Exemption IA No. 528/2026	Puissant Global Pvt Ltd SRA of Thalaivar Steels Ltd & Anr Vs Liquidator of Handum Industries Ltd.	Ms. Arjun Suresh	

16.	Comp App (AT) (CH) (Ins) No. 299/2026 For Direction IA No. 849/2026 For Stay IA No. 850/2026	Challakonda Shobha Raghuram, Director (Suspended Powers) of Visakha Prime Properties Constructions Ltd Vs ASREC (India) Ltd, Rep by Chief Manager & 2 Ors.	Mr. Bendi Raviteja	
B. Without Interim Order				
17.	Comp App (AT) (CH) No. 58/2026	Mrudani Power Controls (through HS Parmeshwar, Sole Proprietor) Vs RJ Rishikaran Projects Pvt Ltd	Mr. CS Vinod Mohit Kumar	
18.	Comp App (AT) (CH) (Ins) No. 292/2026 For Exemption IA No. 823/2026 For Stay IA No. 824/2026	Deloitte Touche Tohmatsu India LLP Vs IDBI Bank Ltd & 2 Ors. WITH	Mr. Gautam S Raman	
19.	Comp App (AT) (CH) (Ins) No. 293/2026 For Exemption IA No. 827/2026 For Stay IA No. 828/2026	Dr. Savan Godiawala Deloitte Touche Tohmatsu India LLP Vs IDBI Bank Ltd & 2 Ors.	Mr. Manmeet Singh	Mr. Pranava Charan For Caveator

For Hearing (Part Heard)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No. 308/2022	Nandamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt Ltd Vs The Cotton Corporation of India Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan R1
B. Without Interim Order				
21.	Comp App (AT) (CH) (Ins) No. 155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd WITH	Mr. Surya Teja Nalla	Mr. Vinod Kumar
22.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024 For Urgent Hearing IA No. 1321/2024	UCO Bank Vs Omniedge Futures Pvt Ltd & Anr	Mr. Surya Teja Nalla	Ms. Janani Shankar R1 Mr. Vinod Kumar R2

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Comp App (AT) (CH) (Ins) No. 272/2021 For Directions IA No. 204/2023	JSW Mahanadi Power Company Ltd. Vs Raigarh Champa Rail Infrastructure Pvt Ltd & Anr	Mr. Sandeep Bajaj Mr. Allwin Godwin	Mr. Arun Karthik Mohan R1 Mr. Anirudh Krishnan R2
B. Without Interim Order				
24.	Comp App (AT) (CH) (Ins) No. 303/2021	Pradeep Kumar & 52 Ors. Vs Rajendran, RP of Bristo Foods Pvt Ltd & 3 Ors	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker R2, R4
25.	Comp App (AT) (CH) No. 38/2022 For Stay IA No. 422/2022 For Exemption IA No. 423/2022	Mangala Yuvaraj Nakade Vs Shree Basveshwara Agro Foods Processing Ltd & 4 Ors.	Mr. VM Kannan	
26.	Comp App (AT) (CH) (Ins) No. 156/2022	GMP Technical Solutions Pvt Ltd Vs Swiss Garnier Genexiaa Sciences Pvt Ltd	Mr. Pranava Charan	Mr. Prithviraj JS
27.	Comp App (AT) (CH) (Ins) No. 420/2022 For Stay IA No. 1030/2022	GKC Projects Ltd Vs State Tax Officer, Pudukottai	Mr. MV Swaroop	
28.	Comp App (AT) (CH) No. 111/2023 For Stay IA No. 1373/2023 For Direction IA No. 1374/2023 For Urgent listing IA No. 933/2025	Yogesh Kumar Agarwal Vs Arpana Iron & Steels Pvt Ltd & 3 Ors.	Mr. Raja Shekar Rao Salvaji	Mr.VN Balakishore R1-R3 Mr. Dishit Bhattacharjee R4
29.	Comp App (AT) (CH) (Ins) No. 435/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund Commissioner-II, Employee Provident Fund Organisation Vs Alphasoft Technologies Inc. & 2 Ors	Mr. R Vishnu	

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt Ltd Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 5 Ors. WITH	Mr. Pawan Jhabakh	Mr. Cibi Vishnu R1 Mr. Mayur Mundra R2 Mr. RS Dhuriyan- R6
31.	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024 For Direction IA No. 489 & 964/2025 To Vacate Stay IA No. 953/2025	SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 7 Ors	Mr. A Ram Kumar	Mr. Cibi Vishnu R1 Mr. Mayur Mundra R2 Mr. RS Dhuriyan R5 Mr. Gaurav Chatterjee R7 Mr. Shabbeer Ahmed R8
32.	Comp App (AT) (CH) (Ins) No. 407/2024 For Exemption IA No. 1110/2024	JSW Mahanadi Power Company Ltd Vs Water Resources Dept, The Executive Engineer & Anr.	Mr. Allwin Godwin	Mr. Atul Jha
B. Without Interim Order				
33.	Comp App (AT) (CH) No. 13/2024 To Adv. Hg. IA No. 1548/2025	BRS Health and Research Institute Pvt Ltd Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors	Mr. K Gaurav Kumar	Ms. I. Kalaivani, PCS R1-R3
34.	Comp App (AT) (CH) (Ins) No. 278/2024 For Additional Docs. IA No. 857/2026	Bharat Heavy Electricals Ltd. Vs Hinduja National Power Corporation Ltd	Mr. Vinod Kumar	Mr. S Sriraman
35.	Comp App (AT) (CH) (Ins) No. 426/2024	Omkara Assets Reconstruction Pvt Ltd Vs Mantharasalam Palanisamy & Anr. WITH	Mr. T Ravichandran	Mr. Chirag Gupta- R1 Mr. Bhagavath Krishnan- R2
36.	Comp App (AT) (CH) (Ins) No. 434/2024	Omkara Assets Reconstruction Pvt Ltd Vs Mantharasalam Palanisamy & Anr.	Mr. T Ravichandran	Mr. Chirag Gupta- R1 Mr. Bhagavath Krishnan- R2

37.	Comp App (AT) (CH) (Ins) No. 75/2025 For Additional Docs. IA No. 822/2026	Immaneni Eswara Rao Erstwhile IRP of Apex Meadows Pvt Ltd Vs Baisetty Ajay Kumar & Anr	Mr. Y Suryanarayana	Mr. TVL Narasimha Rao- R1 Mr. VRN Prashanth R2
38.	Comp App (AT) (CH) (Ins) No. 175/2025 For Stay IA No. 464/2025	Axis Bank Ltd Vs Bank Of Baroda&2 Ors	Mr.S Sathiyarayanan	Mr. B Dhanaraj R1 Mr. NP Vijayakumar R2
39.	Comp App (AT) (CH) (Ins) No. 401/2025 For Stay IA No. 1239/2025	The Assistant Commissioner of Central Tax, Sangareddy GST Division Vs Manjeet Buccha, IRP of Trident Sugars Ltd.	Mr. G Meganathan	Mr. K Gaurav Kumar
40.	Comp App (AT) (CH) (Ins) No. 87/2026 For Stay IA No. 250/2026 For Exemption IA No. 251/2026	R Venkatakrishnan, Liquidator - Star Trace Pvt Ltd Vs Hindustan Copper Ltd	Mr. Ashwin Shanbhag	Mr. Antony R Julian
41.	Comp App (AT) (CH) (Ins) No. 201/2026 For Direction IA No. 575/2026 For Exemption IA No. 576/2026 For Stay IA No. 577/2026	Sathyamoorthy Sai Prasad, Suspended Director of Positive Housing Pvt Ltd Vs Asset Reconstruction Company (India) Ltd & Anr	Mr. Chandramouli Prabhakar	Mr. Saket Bahuguna R1

12:45 PM

For Hearing (Part Heard)

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) (Ins) No. 83/2025 For Stay IA No. 240/2025 To Adv. Hg. IA No. 1541/2025 To Vacate Stay IA No. 982/2026 Part-Heard	Sri Brindhavan Brick Works Vs DiMax Restructuring Pvt Ltd, Liquidator of Maan Sarovar Properties Development Pvt Ltd WITH	Ms. R Moneshaa	Mr. F Raymond Albyness
43.	Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025 To Vacate Stay IA No. 983/2026 Part-Heard	Sri Brindhavan Brick Works Vs DiMax Restructuring Pvt Ltd, Liquidator of Maan Sarovar Properties Development Pvt Ltd & 3 Ors.	Ms. R Moneshaa	Mr. F Raymond Albyness

02:00 PM

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
44.	Comp App (AT) (CH) (Ins) No. 217/2026 For Stay IA No. 614/2026 For Exemption IA No. 615/2026	Prakash Oil Depot Vs G. Madhusudhan Rao Liquidator for Sarda Agro Oils Limited WITH	Ms. Tanushree Arvind	
45.	Comp App (AT) (CH) (Ins) No. 245/2026 For Urgent Listing IA No. 894/2026	G. Madhusudhan Rao Liquidator for Sarda Agro Oils Limited	Mr. Jerin Asher Sojan	
B. Without Interim Order				
46.	Comp App (AT) (CH) No. 77/2026 For Urgent Listing IA No. 1053/2026 For Stay IA No. 1054/2026	M B Mahalakshmi Vs Montane Shipping Pvt Ltd & 7 Ors.	Ms. Harini BA	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in